DECLARATION OF ASSETS & LIABILITIES BY RATNESH SADA, MLA SONEBARSA (S.C.) BIHAR

I, RATNESH SADA son of Laxmi Sada aged 45 years, resident of Vill.: Balia Simar, PO: Kundah, PS.: Mahishee, Dist.: Saharsa (Bihar) give hereinbelow the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse & my dependents:

(1) Details of PAN and status of filing of Income tax return :

SI. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income- tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1	Self	DHIPS 0205 P	NIL	NIL
2	Spouse- Saraswati Devi	NIL	NIL	NIL
3	Dependent I - Rajiv Kumar Sada	NIL	NIL	NIL
4	Dependent 2 - Prince Kumar Sada	NIL	NIL	NIL
5	Dependent 3 - Abhimanue Kumar Sada	NIL	NIL	NIL
6	Dependent 4 - Rajnandani Kumari	NIL	NIL	NIL
7	Dependent 5 - Sudha Kumari	NIL	NIL	NIL

(2) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse & all dependents:

A. Details of movable assets: 20/12/2011

Sl.No.	Description	Self	Spouse	Dependent - 1	Dependent - 2	Dependent - 3	Dependent -	4 Dependent - 5
(i)	Cash in hand	Rs.22,800/-	Rs.6,200/-	NIL	NIL	NIL	NIL	NIL
(ii)	Details of Deposit in Bank account (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institution, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit SBI - Bihar Vidhan Sabha,Patna (A/c No. 20015881277) C.B.I Saharsa (A/C No. 3085996689) B.O.I Saharsa (A/C No. 10622)	Rs.1,79,044/- Rs. 1,384/- Rs. 22,731/-	NIL NIL	NIL NIL	NIL NIL	NIL NIL	NIL NIL	NIL NIL
(iii)	Details of investment in Bonds, Debenture/shares and units in companies/mutual funds and others and the amount.	NIL	NIL	NIL	NIL	NIL	NIL	NIL
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount LIC of India	P.No. 521412699 S.A Rs. 150000/-	NIL	NIL	NIL	NIL	NIL	NIL
	LIC of India	P.No. 521412698 S.A Rs. 100000/-	NIL	NIL	NIL	NIL	NIL	NIL
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	NIL	NIL	NIL	NIL	NIL	NIL	NIL
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)		N. I.					
	Motor Cycle - Rajdoot (Second Hand) , Reg. No. BR 19B8953 , Purchases - 2004	Rs. 15,000/-	NIL	NIL	NIL	NIL	NIL	NIL
	Motor Cycle - Yamaha , Reg. No. BR 19B 8280 , Purchases - 2007	Rs. 55,000/-	NIL	NIL	NIL	NIL	NIL	NIL

	Scorpio Hawk BS 3 , Reg. No. BR 01D 2010, Purchases - 2011	Rs.10,12,530/-	NIL	NIL	NIL	NIL	NIL	NIL
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)							
	Gold Ornaments	28 gms. Rs.78,400/-	75 gms. Rs.2,10,000/-	NIL	NIL	NIL	35 gms. Rs.98,000/-	40 gms. Rs.1,12,000/-
	Silver Ornaments & Utensils	120 gms.Rs. 7,200/-	860 gms. Rs. 51,600/-	NIL	NIL	NIL	280 gms. Rs. 16,800/-	340 gms. Rs. 20,400/-
(viii)	Any other assets such as value of Claims/interest							
	T.V., Freeze & Other House Hold	Rs. 45,000/-	NIL	NIL	NIL	NIL	NIL	NIL
	Atta Chakki -1	Rs. 25,000/-	NIL	NIL	NIL	NIL	NIL	NIL
	Thrashor -1	Rs. 25,000/-	NIL	NIL	NIL	NIL	NIL	NIL
	Cow - 2 & Buffallow - 1	Rs. 22,000/-	NIL	NIL	NIL	NIL	NIL	NIL
	Goat - 3	Rs. 3,000/-	NIL	NIL	NIL	NIL	NIL	NIL
(ix)	Gross Total value	Rs.15,14,089/-	Rs.2,67,800 /-	NIL	NIL	NIL	Rs.1,14,800/-	Rs.1,32,400/-

B. Details of Immovable assets: 20/12/2011

S. No.	Description	Self	Spouse	Dependent - 1	Dependent - 2	Dependent - 3	Dependent - 4	Dependent - 5
(i)	Agricultural Land	a) Kundah , Maheshi, Dist. : Saharsa b Thanwar , Maheshi		NIL	NIL	NIL	NIL	NIL
	Location(s) Survey number(s)	Dist.Saharsa a) Khata No. 222 b) Khata No.344,345	NIL					
	Area (Total measurement in acres)	a) 5.30 Dismal b) 1Katha 2 Dhoor	NIL	NIL	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	Yes	NIL		1011		1	1111
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL	NIL	NIL

	Any Investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	Rs.17,000/-	NIL	NIL	NIL	NIL	NIL	NIL
)	Non-Agricultural Land Location(s) Survey number(s)	Balia Simar , Kundha , Maheshi , Saharsa Khata No. 177	NIL	NIL	NIL	NIL	NIL	NIL
	Area (Total measurement in sq. ft.)	2 Katha	NIL	NIL	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	Yes	NIL					
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL.	NIL	NIL
	Any Investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	Rs. 20,000/-	NIL.	NIL	NIL	NIL	NIL	NIL
i)	Commercial Building (including apartments) Location(s) Survey number(s)	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft.)	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL.	NIL	NIL	NIL
	Any Investment on the property by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	NIL	NIL	NIL	NIL	NIL	NIL	NIL

(iv)	Residential Building (including apartments)		NIL	NIL	NIL	NIL	NIL	NIL
	Location(s) Survey number(s)	Balia Simar, Kundha, Maheshi, Saharsa Khata No. 177						
	Area (Total measurement in sq. ft.)	1 Katha 5 Dhoor	NIL	NIL	NIL	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft.)	1 Katha 5 Dhoor	NIL	NIL	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	Yes	NIL	NIL	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL	NIL	NIL
(v)	Other (such as interest in property)	NIL	NIL	NIL	NIL	NIL	NIL	NIL
vi)	Total of Current Market Value of (i) to (v) above	Rs. 40000/-	NIL	NIL	NIL	NIL	NIL	NIL

(3) I give herein below the details of liabilities/ dues to public financial institutions and government:-

S. No.	Description	Self	Spouse Shanti Devi	Dependent - 1 Pinky Kumari	Dependent - 2 Anand Kumar	Dependent - 3 Ashish ranjan Bunty	Misa Kumari	Dependent - 5 Abhisekh Kumar Nunu
(i)	Loans or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	Bihar Vidhan Sabha Rs. 5,04,000/- Motor Car	NIL	NIL	NIL	NIL	NIL	NIL
	Any other liability	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Grand total of liabilities	Rs. 5,04,000/-	NIL	- Contraction -	-	NIL	NIL	NIL

(ii)	Government Dues: Dues to departments dealing with government accommodation	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Dues to department dealing with supply of water							
	Dues to department dealing with supply of electricity				THE STATE OF			
	Dues to department dealing with supply of telephones/mobiles							
	Dues to department dealing with government transport (including aircraft and helicopters)							
	Income Tax Dues							
	Wealth Tax Dues						44	
	Service Tax Dues		- Contract					_
	Municipal/ Property Tax Dues							
	Sales Tax Dues							
	Any Other Dues							
(iii)	Grand Total of all Govt. dues	NIL	NIL	NIL	NIL	NIL	NIL	NIL

	Description	Self	Spouse	Dependent - 1	Dependent - 2	Dependent - 3	Dependent - 4	Dependent - 5
Α.	Moveable Asset (Total value)	Rs.15,14,089/-	Rs.2,67,800 /-	NIL	NIL	NIL	Rs.1,14,800/-	Rs.1,32,400/-
В.	Immovable Asset							
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	NIL	NIL	NIL	NIL	NIL	NIL	NIL
(ii)	Approximate Current Market Price of Asset (Total Value)	Rs. 77,000/-	NIL	NIL	NIL	NIL	NIL	NIL
C.	Liabilities		-11100					
(i)	Government dues (Total)	NIL	NIL	NIL	NIL	NIL	NIL	NIL
(ii)	Loans from Bank, Financial Institution and other (Total)	Rs. 5,04,000/-	NIL	NIL	NIL	NIL	NIL	NIL

PATNA 26th day of December 2011

(RATNESH SADA)